

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 222 OF 2017 &
IA NO. 449 OF 2017

Dated: 11th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

The Kerala High Tension and Extra High Tension Industrial Electricity Consumers' Association	Appellant(s)
Vs.		
Kerala State Electricity Regulatory Commission & Anr.	Respondent(s)

Counsel for the Appellant(s) : Mr. Atul Shankar Vinod
Mr. M.P. Vinod

Counsel for the Respondent(s) : Mr. Sriram Parakkat for R-1

Mr. Mukund P. Unny
Mr. P.V. Dinesh
Mr. Sriram Parakkat for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **15.01.2019.**

(S. D. Dubey)
Technical Member
Ts/js

(Justice Manjula Chellur)
Chairperson